

DIVISION BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/37(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	TAPAN KUMAR HALDER VS INN SHELTER PVT. LTD.
UNDER SECTION	SEC. 97(1)

**Appearance VC and Physical (Hybrid) Mode**

Mr. Murai P., PCS

] For Respondent No.1

**ORDER**

1. None appears for the petitioner. Ld. Professional for the Respondent No.1 present.
2. Post this matter on **17.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**